

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 431/59/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
22.05.2018.**

**NAME OF THE COMPANY: M/s. Tara Chopra V/s. Sir Sobhaa Singh Public
Charitable Trust & Ors.**

SECTION OF THE COMPANIES ACT: 59

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Vinay Shukla.		
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	For the Respondent:	Ms. Nishtha Khurana, Advocate for R-1 to 4 Mr. Deepak Agarwal, Advocate for R-6		
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ORDER

Both counsels confirm that talks of compromise are likely to be effected.
They therefore pray for an adjournment. To come up for directions on 18th
July, 2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**